

- (17) Provision for payment of travel grant to scientists and their families who, on their selection for appointment in research institutions in India may give undertaking to serve those institutions for a minimum period of three years.

Tourist Traffic to Eastern and North Eastern Region

2206. SHRI BISHWANATH JHUNJHUNWALA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether some of the areas in West Bengal have been thrown open to foreign tourists without corresponding steps being taken to simplify administrative procedure as to encourage foreign tourists;

(b) whether as a result of this, the foreign tourist traffic has not shown any appreciable increase even though the Eastern and North Eastern parts of India abound in places of scenic beauty; and

(c) if so, whether suitable steps would be taken to encourage foreign tourists to visit this region of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) It was decided in August, 1974 to allow foreign tourists to visit Darjeeling town without permits under the Foreigners (Restricted Areas) Order, 1963, for stay upto 15 days provided they travel by air to and from Bagdogra en-route to Darjeeling.

(b) and (c). Since the relaxation was made only in August, 1974, it is too early to assess its impact on tourism.

Illegal transactions in foreign exchange by Foreign Missionaries

2207. SHRI DEVINDER SINGH GARCHA: Will the PRIME MINISTER be pleased to state:

(a) the number of foreign missionaries rounded up so far in various parts of the country for their involvement in irregular foreign exchange transactions; and

(b) what is the length of their stay in India and to which country they belong to?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS, DEPARTMENT OF PERSONNEL AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MEHTA):

(a) and (b). During the last two years two cases of alleged contravention of the Foreign Exchange Regulations Act involving individual foreign missionaries have been registered by the Directorate of Enforcement. Both these individuals are reported to be Americans. One of them is stated to be residing in India for a long time and the other is stated to be normally residing outside India.

वर्ष 1974-75 में मध्य प्रदेश में कोयले का उत्पादन

2208. श्री गंगा चरण बीकान :

क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1974-75 में मध्य प्रदेश में कोयले के उत्पादन के लक्ष्य प्राप्त करने के लिए क्या उपाय किये गये हैं, और

(ख) क्या 7 वर्ष की तुलना में इस वर्ष कोयले के उत्पादन में वृद्धि होने की संभावना है और यदि हाँ, तो इस बारे में लक्ष्य क्या है ?

ऊर्जा मंत्रालय में उप बंत्री (प्रो० सिद्धेश्वर प्रसाद) : (क) 1974-75 के लिए निर्धारित लक्ष्य को प्राप्त के लिए कई नई परियोजनाएँ प्रारम्भ की गई हैं। इनके अच्छे कार्यान्वयन के लिए अधिक अधिकार प्रदान किए गए हैं। महत्वपूर्ण निवेशों सम्बन्धी बाधाओं को दूर करने के लिए विशेष कार्यवाई की गई है। अतिरिक्त बिजली तथा मान डिब्बे प्राप्त करने के लिए क्रमशः बिजली और मान के प्राधिकारियों से निष्पत्ति का सम्पर्क स्थापित किया जा रहा है।

(ख) जी हाँ। 1973-74 में मध्य प्रदेश की खानों से लगभग 155 लाख टन कोयले का उत्पादन हुआ। 1974-75 में इस उत्पादन को बढ़ा कर 180 लाख टन करने का कार्यक्रम है। चालू वर्ष के पहले 7 महीनों में 1973-74 को इसी अवधि के उत्पादन से 17 प्रतिशत अधिक उत्पादन हुआ है।

Applications from Orissa for Industrial Licences

2209. SHRI P. GANGADEB: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) total number of applications received for grant of industrial licences for various industries in Orissa upto November, 1974; and

(b) the number out of them which have been disposed off?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI B. P. MAURYA): (a) and (b). The total number of applications for Industrial Licences from the State of Orissa received and disposed of during 1974 upto 15th November 1974 are 42 and 26 respectively.

Disconnection of the Telephones of Smugglers

2210. SHRI K. M. MADHUKAR: SHRI SHRIKRISHNA AGRAWAL:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have taken any steps to disconnect telephone connections of smugglers who have been detained under MISA and of others who help them;

(b) if so, the facts thereof; and

(c) the number of telephones disconnected State-wise with their names?

THE MINISTER OF COMMUNICATIONS (DR SHANKER DAYAL SHARMA): (a) and (b). Action to disconnect telephones can be taken only under the Indian Telegraph Act which permits disconnections for unauthorised use. Whenever such unauthorised connections are detected among subscribers detained under MISA they are disconnected.

(c) The number of telephones disconnected under these provisions is being compiled.

Production of Scooters by Allwyn Metal Works, Hyderabad

2211. SHRI ARVIND M. PATEL: Will the Minister of INDUSTRY AND CIVIL SUPPLIES be pleased to state:

(a) whether Allwyn Metal Works, Hyderabad will start the production of scooters by the middle of 1975;

(b) the target of annual production of scooters;

(c) whether the company has entered into collaboration agreement with any foreign company; and

(d) if so, the name of such foreign company and country?